

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 293 of 2013 &**  
**I.A. No. 390 of 2013**

**Dated 2<sup>nd</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Bhaskar Shrachi Alloys Ltd. ....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Radhika Gupta  
Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree Badran

**ORDER**

Reply is being filed today by the learned counsel for the Respondent No.2 after serving copy on the other side.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 03.01.2014 after serving copy on the other side.

Post the matter for hearing on **21.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

